

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1727 OF 2002

MIDNAPORE PEOPLES' CO-OP. BANK LTD. &ORS

Appellant (s)

VERSUS

CHUNILAL NANDA & ORS.

Respondent(s)

WITH

SLP(C) NO. 13045-13046 of 2003

Date: 25/05/2006 This Appeal/petition was called on for hearing today.

For Appellant(s)

Mr. Kailash Vasdev, Sr. Adv.

Mr. Parijat Sinha, Adv.

Mr. Snehasish Mukherjee, Adv.

Mr. S.C. Ghosh, Adv.

Mr. Satish Vig, Adv.

For Respondent(s)

Mr. Alok Kumar, Adv.

Mr. Vikas Mahajan, Adv.

Mr. R.C. Kohli, Adv.

The Court made the following

J U D G M E N T

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J U D G M E N T

Hon'ble Mr. Justice R.V. Raveendran pronounced the judgment of the Bench comprising

Hon'ble Mr. Justice B.P. Singh and His Lordship.

C.A. No. 1727 is allowed and SLP(C) Nos. 13045-46/2003 are dismissed as infructuous in

terms of the signed judgment.

Parties to bear their respective

costs.

(Ajay Kr. Jain)  
(Vijay Dhawan)

Court Master  
Court Master

(Signed reportable judgment is placed on the fi

le)